



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27<sup>th</sup> May, 2022

### NOTICE

Please take notice that the following matter listed in the Court-II on 27.05.2022 at 02:00 PM will not be taken up. The next day of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1038 of 2020 & I.A No. 682 of 2022  (PH)	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
2.	Comp. App. (AT) (Ins) No. 1043 of 2020 & I.A No. 673 of 2022  (PH)	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Akhil Anand Sudhir Sharma Amit Bhandari	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja- R2

By order of Hon'ble Chairperson

-Sd/-

Registrar